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workers' participation and nominated the representatives of the unions recognised by Government;

(b) whether any claims made by the existing unions have been rejected by Government; and

(c) if so, what are the reasons thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHR1 VEERENDRA PATIL). (a) The scheme for employees' participation in management contained in the Ministry of Labour and Rehabilitation, (Department of La-hour) Resolution dated 30th. December, 1983 envisages representation of the workers at shop foor and plant levels through consensus to be arrived at in consultation with the conceraed trade union leaders; As regards its implementation in the Central Government Undertakings in Chemical and Pharmaceutical industry, the Hindustan Organic Chemicals has reported that the scheme has already been implemented. The Hindustan Insecticides Limited (HTL) has reported that the scheme has been implemented in its Delhi unit. The Indian Drugs and Pharmaceuticals Limited (IDPL), has implemented the scheme in its units at Rishikesh, Gurgaon and Hyderabad. Action is on for implementation of the scheme in the other units of Hindustan Insecticides Limited and Indian Drugs and Pharmaceuticals Limited as well as in other public sector pharmaceutical undertakings.

- (b) No, Sir.
- (c) Does not arise.

#### Increase in prices of Maruti Cars

292. SHRI SURAJ PRASAD: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state;

(a) whether it is a fact that Maruti Udyog is going to increase the price of Maruti car from April this year by rupees five thousand each;

(b) if so, what are the reason<sub>s</sub> for this price rise;

(c) whether it is a fact that thougii Maruti Udyog is in collaboration will a Japanese firm but th<sub>e</sub> imports of parts from Japan are being priced in dollars in-sttead of yen; and

to Questions

(d) if so, what are the reasons therfor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS (SHRI ARIF MOHD. KHAN); (a) and (b) The existing prices of Maruti vehicles, as announced by the company, are current upto 31.3.1985. The Company has not yet made any announcement regarding revision of prices.

(c) Yes, Sir. The contract for purchase of components from Japan is expressed in dollars with price adjustment clause relating the value of dollar in terms of the Yen.

(d) A decision to enter into a contract in dollars was taken after full consideration of the prevailing circumstances and the likely trends in the value of different currencies in the future. This decision has not been disadvantageous to Maruti Udyog Ltd.

## LPG connections in Vidarbha region of Maharashtra

293. MISS SAROJ KHAPARDE: Will the Minister of PETROLEUM be pleased ,to state:

(a) what is the number of person\* on the waiting list for LPG connection? in each district of Vidarbha region of Maharashtra at present;

(b) what is the programme for giving\* LPG connections to the persons on the waiting list during the next three years; and

(c) by when all  $th_e$  persons on the waiting list are proposed to be given connections?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA); (a) The total number of persons on the waiting

Akola	i3.54«
Amravati	.21.423
Wardha .	4,100
Chanda; a	5,200
■Nagpur .	51,199
Chandrapur	14,500
Buldhana	3,000
' itmal	7,100

(b) and (c) Release of new LPG conections is being done under a phase enolment programme which includes openig of new bottling plants, appointment if new LPG dealers, procurement of ade-)ate equipments etc.

## Withdrawal by M/s. Chevron from Drilling Saurashtra Sea regou

## 294. SHRI CHATURANAN MISHRA:

#### SHRI INDRADEEP SINHA-

Will the Minister of PETROLEUM be cased to state:

(a) whether it is a fact the only foreign company M/s. Chevron which was tilling in Saurashtra Sea region has ceided to withdraw without any success;

(b) if so, what are the reasons there-

a) whether it is a fact that monopoly ouses Tatas, Modi, etc. have made aringements with foreign collaborators for a acquisition of oil field equipment for a exploration and that Government have yen green signal to them?

THE MINISTER OF STATE OF THE INISTRY OF PETROLEUM (SHRI AWAL KISHORE SHARMA): (a) cs. Sir. (b) Chevron drilled three wells as per t'ne contract in th<sub>e</sub> initial three years and all of them were dry. Based on the information gahetred from the weils, it did not consider worthwhile to opt for further exploration.

(c) Several proposals have been received, including some from MRTP companies, for setting up joint ventures with foreign drilling companies SQ that they can offer contrast drilling services. This is proposed to be done *to* indigenise oH field services.

#### Shortage of soda ash

# 295. SHRI SURAJ PRASAD: SHRI INDRADEEP SINHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a number of glass manufacturing units in the country are being closed down due to the shortage of soda ash;

(b) if so, what is the extent of shortage of soda ash. during the last three years;

(c) what measures are being taken to increase the production; and

(d) what is the quantum of soda ash proposed to be imported during the current year?

MINISTER OF CHEMICALS THE AND FERTILIZERS AND INDUSTRY AFFAIRS (SHRI AND COMPANY VEERENDRA PATTL), (a) No glaas manufacturing units has so far been re ported closed due to the shortage of soda Ash. However, some complaints have been received by the Government from glass manufacturing units regarding curtailment in the production of glass due to shortage of Soda Ash in the country.

(b) to (d) While production of Soda Ash in the country has shown a rising trend on an annual basis, some im ports, which are allowed un der. Open General Licence ^to act>« I users, have also taken place. The figures